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Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan

Notification No. 26/2015-20
New Delhi, Dated: 11th December, 2015

Subject:- Export Policy of Onions- revision in Minimum Export Price (MEP).


S.O. (E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes the following amendment, with immediate effect, in Notification No. 18/2015-20 dated 24.08.2015 read with Notification No. 73 (RE- 2013)/2009-14 dated 12.03.2014 relating to export of onion.

2. Para 2 of Notification No. 18/2015-20 dated 24.08.2015 is amended to read as:

“Export of onion for the item description at Serial Number 51 & 52 of Chapter 7 of Schedule 2 of ITC (HS) Classification of Export & Import Items shall be permitted subject to a Minimum Export Price (MEP) of US\$ 400 F.O.B. per Metric Ton”.

3. Effect of this notification:

The Minimum Export Price (MEP) for export of all varieties of onions as described above is revised from US\$ 700 F.O.B. per MT to US\$ 400 F.O.B. per MT.


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